

ITEM NO.46

REGISTRAR COURT

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14868/2024

SAVITA & ORS.

Petitioner(s)

VERSUS

AJAY & ORS.

Respondent(s)

Date : 08-01-2025 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Despite due service on respondent nos.1 to 3, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH  
Registrar

pm